

CENTRAL ADMINISTRATIVE TRIBUNAL
ERNAKULAM BENCH

OA No.361/98

Tuesday, the 10th day of March 1998.

CORAM

HON'BLE MR A.V. HARIDASAN, VICE CHAIRMAN
HON'BLE MR S.K. GHOSAL, ADMINISTRATIVE MEMBER

Y. Suresh Kumar
Madhu Bhavanam
Puthiyavila P.O.
Pattoli Market 690 531

...Applicant

(By advocate: Ms K.Indu)

Versus

1. The Post Master General
Central Region
Kochi - 11
2. The Supdt. of Post Offices
Kayamkulam
3. The Sub Divisional Inspector of Post Offices, Kayamkulam

...Respondents.

(By advocate: Mr PRR Menon, ACGSC)

The application having been heard on 10.3.98, the Tribunal on the same day delivered the following:

O R D E R

HON'BLE MR A.V. HARIDASAN, VICE CHAIRMAN

Applicant who has applied for selection and appointment to the post of Extra Departmental Delivery Agent, Puthiyavila Post Office, apprehends that his candidature may not be considered by the respondents for the reason that his name has not been sponsored by the employment exchange. The applicant claims that he has been working as EDDA on substitutional basis. The applicant has, therefore, filed this application for a direction to the respondents to consider his candidature also for selection and appointment to the post of EDDA, Puthiyavila Post Office, without his name being sponsored by the employment exchange.

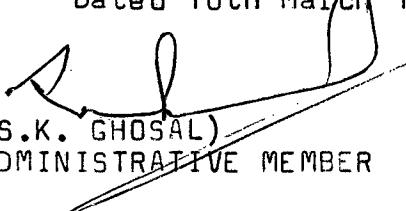
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2. When the application came up for hearing, learned counsel appearing for the respondents states that in view of the ruling of the Supreme Court in Excise Supdt., Malkapatnam, Krishna Dist., A.S.P. Vs. KBN Visweswara Rao & Others, reported in 1996 (6) SCC 216, the respondents would consider the candidature also of the applicant alongwith other candidates sponsored by the employment exchange for selection and appointment to the post of EDDA, Puthiyavila Post Office.

3. In the light of what is stated by the learned counsel for the respondents and as agreed to by the learned counsel for the applicant, this application is disposed off with a direction to the 3rd respondent to consider the candidature of the applicant also for selection and appointment to the post of Extra Departmental Delivery Agent, Puthiyavila Post Office in accordance with rules.

No order as to costs.

Dated 10th March 1998.


(S.K. GHOSAL)
ADMINISTRATIVE MEMBER


(A.V. HARIDASAN)
VICE CHAIRMAN

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